

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 105

CP (IB) No. 262/Chd/Hry/2023

IN THE MATTER OF:

Vijender Verma

...

Petitioner

Versus

Union Bank of India

...

Respondent

Under Section: 94(1), IBC 2016

Order delivered on 06.06.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 23.07.2024.

Sd/-

Court Officer